

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2597
ANSWERED ON 24/03/ 2025**

INCLUSION OF HYDERABAD'S CSMP UNDER AMRUT 2.0

2597. SHRI RYAGA KRISHNAIAH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has received any proposal from States of Andhra Pradesh and Telangana to include Hyderabad's Comprehensive Sewerage Master Plan (CSMP) under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 or consider it as a special project;
- (b) if so, the action taken by Government in this regard; and
- (c) the details of funds released and pending during the last two years under the scheme to the States of Andhra Pradesh and Telangana, city-wise and project-wise

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): Under AMRUT 2.0, States/ Union Territories (UTs) have been empowered to select, appraise, prioritise and implement the projects. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to approve, monitor and supervise the implementation of the scheme at the State level. On recommendation of the SHPSC, Apex Committee of Ministry of Housing & Urban Affairs (MoHUA) approves projects within the broad framework of Mission.

In the State of Telangana, MoHUA has approved 3 sewerage/septage management projects worth ₹3,849.10 crore including ₹645 crore of Central Assistance (CA), in Greater Hyderabad Municipal Corporation (GHMC) under AMRUT 2.0.

(c) Under AMRUT 2.0, central funds are allocated/ released to States/ Union Territories (UTs) and not to the districts/Urban Local Bodies (ULBs) or project-wise. Funds are released based on utilization of funds by the States and compliance of Mission guidelines/ Ministry of Finance guidelines for release of funds to the States for Centrally Sponsored Schemes. States can use the funds based on the progress of the projects. Under AMRUT 2.0, in the State of Andhra Pradesh, against the committed CA of ₹2,948 crore for projects, ₹589.55 crore has been released during the last two financial years. Under AMRUT 2.0, against the committed Central Assistance (CA) of ₹2,789 crore for projects in Telangana, ₹100 crore has been released in the financial Year 2021-2022. No fund has been released for projects to the State of Telangana during the last two financial years.
